

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF JANUARY 2022

ABSTRACT

Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
Madras High Court - Commercial Division	787	9	26	770
Madras High Court - Commercial Appellate Division	152	10	15	147
PRINCIPAL SEAT TOTAL	939	19	41	917
Madurai Bench - Commercial Appellate Division	11	0	0	11
GRAND TOTAL	950	19	41	928

JANUARY 2022
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of JANUARY 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of JANUARY 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS.CD. 124/2021	P1 – N.RANGA RAO AND SONS PRIVATE LIMITED VS. R1 - MADHUR PURI	1. R.S.RAJESH 2. S.SRIRAMAN 3. S.DIWAKAR VS.	14-12-2021	15-12-2021
2	Madras High Court	Chennai	CS.CD. 128/2021	P1 - VGN PROJECTS ESTATES PVT LTD Represented by its Managing Director Pratish Vedhappudi, P-2 DELTAF TECHCOMM INDIA PVT LTD VS. R1- PHL FININVEST PRIVATE LIMITED R-2 CATALYST TRUSTEESHIP LIMITED and 2 OTHERS	M/S MAITHREYI CANTHASWAMY VS. 1. M/S.R.RAGAVENDRAN 2. A.KOWSIK RAGHU RAJAA 3. M.SETHU RAJAN	16-12-2021	16-12-2021
3	Madras High Court	Chennai	CS.CD. 127/2021	P1 – M/S HUBERT ENVIRO CARE SYSTEMS PVT.LTD., REP,BY ITS MANAGING DIRECTOR VS. R1 - M/S DAIKI AXIS INDIA PRIVATE LIMITED R-2 M/S DAIKI AXIS COMPANY LIMITED,	A.SARAVANAN VS. 1. G.VISHWANATHAN 2. M.S.RAJ KUMAR 3. P.BABU RAJ	26-09-2021	27-09-2021
4	Madras High Court	Chennai	CS.CD. 2/2022	P1 – M/S ZOHO CORPORATION PVT.LTD., REPRESENTED BY ITS WHOLE TIME DIRECTOR MR.N.JAI ANAND, P-2 M/S T AND V HOLDINGS INC REPRESENTED BY ITS CHIEF FINANCIAL OFFICER, MR.N.JAI ANAND VS. R1 - M/S MONKLABS PRIVATE LTD.,	1. M/S N.DEVI 2. VIJAYAKUMAR.N VS.	14-12-2021	16-12-2021
5	Madras High Court	Chennai	CS.CD. 6/2022	P1 - M/S V.V.V AND SONS EDIBLE OILS LIMITED, REPRESENTED BY ITS DIRECTOR, M.RAJIV VIGNESH, VS. R1 - M/S S.K.OIL MILLS REPRESENTED BY ITS PROPRIETOR	1. P.V.SUDAKAR 2. PAVITHRA RAMANI 3. V.ANAND VS.	23-12-2021	27-12-2021
6	Madras High Court	Chennai	CS.CD. 7/2022	P1 - M/S V.V.V AND SONS EDIBLE OILS LIMITED, REPRESENTED BY ITS DIRECTOR, M.RAJIV VIGNESH, VS. R1 - M/S S.K.OIL MILLS REPRESENTED BY ITS PROPRIETOR	1. P.V.SUDAKAR 2. PAVITHRA RAMANI 3. V.ANAND VS.	23-12-2021	27-12-2021
7	Madras High Court	Chennai	CS.CD. 9/2022	P1 - M/S V.V.V AND SONS EDIBLE OILS LIMITED, REPRESENTED BY ITS DIRECTOR, M.RAJIV VIGNESH, VS. R1 – M/S APPLE COOKWARE REPRESENTED BY ITS MANAGER	P.V.SUDAKAR VS.	23-12-2021	27-12-2021

Form 3**List of cases in which Electronic Service of Process has taken place during the month of JANUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of JANUARY 2022**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial	NIL	Civil Suit (Commercial Cases)	267

Form 5**List of cases in which Case Management Hearing was held during the month of JANUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month of JANUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS. 108/2020	P1 – M/S.THALAPPAKATTI NAIDU ANANDHA VILAS BIRIYANI HOTEL Rep.by its Auth.Sign.V.Kamesh, VS. R1 - M/S.CHENNAI THALAPPAKATTI BIRIYANI HOTEL	1. M/S.VIJAYAN SUBRAMANIAN 2. M.V.BHASKAR 3. A.MURALI VS. M/S.RAMYA SUBRAMANIAM	05-03-2020		03-01-2022		Decreed			
2	Madras High Court	Chennai	CS. 254/2020	P1 – M/S.APEX LABORATORIES PVT. LTD. Rep. by its Auth. Sign. D.Jude F.L.S.Durai Pandian, VS. R1 - AXIS LIFE SCIENCE	1. M/S.R.SATHISH KUMAR 2. G.RAMJI 3. R.GOPIKA VS.	03-09-2020		03-01-2022		Decreed			
3	Madras High Court	Chennai	CS. 172/2021	P1 - A.D.PADMASINGH ISAAC PROPRIETOR, AACHI SPICES AND FOODS, and 2 OTHERS VS. R1 - AACHI CHETTINADU HOTEL	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS.	28-04-2021		03-01-2022		Decreed			
4	Madras High Court	Chennai	CS. 297/2020	P1 – VIVRITI CAPITAL PRIVATE LIMITED Rep. by its Authorised Signatory Vamshi Vasudevan. VS. R1- SAMBANDH FINSERVE PRIVATE LIMITED R-2 DEEPAK KINDO	1. M/S.P.GIRIDHARAN 2. DOMINIC S. DAVID 3. S.SANTHOSH VS. 1. M/S.PRASHANT RAJAGOPAL 2. NAMIT SAXENA 3. T.M.MANO	02-11-2020		04-01-2022		Decreed			
5	Madras High Court	Chennai	CS. 267/2014	P1 – CAVINKARE PVT. LTD., REP. BY ITS EXECUTIVE & AUTHORIZED SIGNATORY, R.THAZALAN. VS. R1 - M/S.MIKADO CHINN-KUN FOODS	1. M/S.R.SATHISH KUMAR 2. G.RAMJI VS.	15-04-2014		06-01-2022		Decreed			

Form 6

Contested commercial cases disposed during the month of JANUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
6	Madras High Court	Chennai	CS. 283/2017	P1 – M/S.TJSV STEEL FABRICATION AND GALVANIZING (INDIA) LTD., Rep by its Authorised Representative, Mr. Verghese Paul VS. R1 - M/S.EAST COAST CONSTRUCTIONS R-2 THE SOUTH INDIAN BANK	M/S.KING AND PARTRIDGE VS. 1. M/S.P.J.RISHIKE SH 2. P.J.SRIGANESH	12-04-2017		10-01-2022		Allowed			
7	Madras High Court	Chennai	CS. 329/2014	P1 – M/S.SUN TV NETWORK LTD., REP. BY ITS AUTHORISED SIGNATORY, MR.M.JOTHI BASU, VS. R1 - M/S.SUPER GOOD FILMS PRIVATE LIMITED, REP. BY ITS MANAGING DIRECTOR, MR.R.B.CHOWDARY, R-2 M/S.UNITED INDIA EXPORTERS, REP. BY ITS PARTNER, MR.MOHAMMED YAHIYA and 2 OTHERS	1. MS.M.SNEHA 2. P.SURESH BABU 3. M.A.VIMAL MOHAN VS. 1. M/S.M.A.KALAM, 2. M/S.M.SOPHIA 3. S.JEEVANANDHAM	13-05-2014		12-01-2022		Allowed			
8	Madras High Court	Chennai	CS. 209/2019	P1 – HOUSING DEVELOPMENT FINANCE COR LTD Rep by its Asst Manager VS. R1 - HARIRAMSINGH D. R-2 MEENA KUMARI	1. PARTHASARATHY K.J 2. R. SIVA VS. 1. M/S.RAVICHANDRAN SUNDARESAN 2. P.KARTHIKEYAN 3. R.KARTHIKEYAN	20-03-2019		19-01-2022		Allowed			
9	Madras High Court	Chennai	CS. 17/2020	P1 – M/S.TECHINDIA INFOWAY PVT. LTD.Rep.by its Auth.Sign C.G.Subramaniam VS. R1 - ECHOREAD HEALTHCARE PVT.LTD.Rep.by its Directors R-2 VIKNA PRAKASH R-3 VIVEHANANTH RAMASAMY and 17 OTHERS	1. M/S.VINEET SUBRAMANI 2. BHARADWAJA RAMASUBRAMANIAM R. 3. R.S.DIWAAGAR VS. 1. M/S.W.THOBAS ARUL 2. T.IRIS	09-01-2020		20-01-2022		Decreed			

Form 6

Contested commercial cases disposed during the month of JANUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
					SANDRA 3. R.UDHAYA PRAKASH								
10	Madras High Court	Chennai	CS. 465/2018	P1 - XIAOMI TECHNOLOGY INDIAPVT LTD, Rep by, Mr. Sameer BS Rao, VS. R1 - Y NOT STUDIOS PVT LTD., Rep by its Director, Mr. Sashikanth Shivaji, R-2 SASHIKANTH SHIVAJI., R-3 CHAKRAVARTHY RAMACHANDRAN.,	1. M/S. K.M.D. MUHILAN 2. SUBHANG P. NAIR 3. PRANALAD BHAT VS. 1. M/S.K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR	16-07-2018		25-01-2022		Decreed			
11	Madras High Court	Chennai	CS. 650/2019	P1 - M/S.VIVRITI CAPITAL PVT. LTD.Rep.by its Auth.Sign. Nihal Singh Pabadee VS. R1 -M/S.BELL FINVEST INDIA LTD. Rep.by its M/D. Bhupesh Rathod, R-2 BHUPESH RATHOD R-3 CHIRAG RATHOD	1. M/S.P.GIRIDHARAN 2. DOMINIC S.DAVID 3. S.SANTHOSH VS. 1. M/S.P.RAJKUMAR 2. JHABAKH 3. PREETI MOHAN 3. PAVITRA VENKATESWARAN	08-11-2019		27-01-2022		Allowed			

Form 7**Summary of Commercial Cases during the month of JANUARY 2022**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Court	Chennai	787	9	26	770

JANUARY 2022
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of JANUARY 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of JANUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of JANUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of JANUARY 2022**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of JANUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month of JANUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	High Court Commercial Appellate	Chennai	OSA. 23/2021	K THIRUMALAIYA FLAT NO.205, B-BLOCK, ANKUR BOB CLASSIC APARTMENTS, D.NO.11, RATNAMMAL ST, KODAMBAKKAM CH-24 VS S PARTHIBAN PROP M/S. SILVER LINE FILM FACTORY, NO.26/1, 2ND ST , KUMARAN COLONY, VADAPALANI, CH-26 & 3 OTHERS	M/S. SIVARAMAN	20-01-2021		28-01-2022	373	SETTLED			
2	High Court Commercial Appellate	Chennai	OSA. 4/2021	SWARAJ INDIA INDUSTRIES LTD REP.BY ITS DIRECTOR SURESH DNYANOBARAO KUTE, S.NO.406 AND 407, AT NIMBHORE, POST SURWADI TALUKA, PHALTAN SAARA, SATARA, MAHARASHTRA 415523 & 3 OTHERS VS TIRUMALA MILK PRODUCTS PVT LTD NO.125, I ST FLOOR, 7 TH CRSS ST, SENTHIL NAGAR, CHENNAI 600 099. REP BY ITS MANAGER (LEGAL) MR. S. MUKUDH.	A.K.BALAJI M/S.P.V. BALASUBRAMANIAM	05-01-2021		31-01-2022	391	CONTESTED			
3	High Court Commercial Appellate	Chennai	OSA. 5/2021	SWARAJ INDIA INDUSTRIES LTD REP.BY ITS DIRECTOR SURESH DNYANOBARAO KUTE, S.NO.406 AND 407, AT NIMBHORE, POST SURWADI TALUKA, PHALTAN SAARA, SATARA, MAHARASHTRA 415523 & 3 OTHERS VS TIRUMALA MILK PRODUCTS PVT LTD NO.125, I ST FLOOR, 7 TH CRSS ST, SENTHIL NAGAR, CHENNAI 600 099. REP BY ITS MANAGER (LEGAL) MR. S. MUKUDH.	A.K.BALAJI M/S.P.V. BALASUBRAMANIAM	05-01-2021		31-01-2022	391	CONTESTED			

Form 6

Contested commercial cases disposed during the month of JANUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
4	High Court Commercial Appellate	Chennai	OSA(CAD). 157/2021	INTERACTIVE TELEVISION PRIVATE LIMITED NO.2/2, GROUND FLOOR, POES ROAD, TEYNAMPET, CHENNAI 600018 & 1 OTHER VS KALEESUWARI REFINERY PRIVATE LIMITED REP BY ITS DIRECTOR, MR.M.ARUN, NO.53, RAJASEAKARAN ST, (OPPOSITE KALYANI HOSPITAL, RADHAKRISHNAN SALAI), MYLAPORE, CHENNAI 600 004 & 1 OTHER	K.F.MANAVAN	21-12-2021		03-01-2022	13	SETTLED			
5	High Court Commercial Appellate	Chennai	OSA(CAD). 160/2021	MAHALEARNING EDUCATION PRIVATE LIMITED HAVING ITS REGISTERED OFFICE AT G1,22/43, TP KOIL ST, TRIPLICANE, CHENNAI 600 005, REP BY ITS MANAGING DIRECTOR MRS.KRISHNAVEDI KANNAN. VS MAHALEARNING TAB INDIA PARTNERSHIP FIRM HAVING ITS OFFICE AT D-44/3, EAST OF KAILASH, NEW DELHI, REP BY ITS PARTNERS MAHESH VERMA AND DEEPTI VARMA. & 7 OTHERS	M/S.N.P.VIJAY KUMAR	27-12-2021		03-01-2022	7	SETTLED			
6	High Court Commercial Appellate	Chennai	OSA(CAD). 114/2021	ANNAI STEELS REP.BY ITS AUTHORISED SIGNATORY, MR.E.SEVVEL 37/1A, MELVEERANAM ROAD, WALAJAH TK, MELVEERANAM, VELLORE DIST 632508. & 2 OTHERS VS S.P.CHANDRASEKAR PROPRIETOR M/S.LOTUR TRADING COMPANY, NO.L-7, 1ST MAIN ROAD, SIDCO INDUSTRIAL ESTATE, KODUNGAIYUR, CHENNAI- 600 118.	M/S.S.VEERARAGHAVAN S.P.CHANDRASEKAR	17-11-2021		07-01-2022	51	CONTESTED			

Form 6

Contested commercial cases disposed during the month of JANUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
7	High Court Commercial Appellate	Chennai	OSA(CAD). 168/2021	M/S.STRAIGHT LINE CINEMAS REP BY ITS PROPRIETOR MR.SUDHIR V.K, KRISHNA BHAT TOWER, PULLEPADY ROAD, ERNAKULAM 682 035 VS M/S.DREAM WARRIOR PICTURES REP. BY ITS PARTNER MR.S.R.PRABHU NO.17/8, FLAT NO.1, GANAPATHI APARTMENTS, KRISHNA ST, T.NAGAR, CHENNAI 600 017	S.SIVARAMAN S.S.SWAMINATHAN	30-12-2021		10-01-2022	11	CONTESTED			
8	High Court Commercial Appellate	Chennai	OSA(CAD). 167/2021	M/S.STRAIGHT LINE CINEMAS REP BY ITS PROPRIETOR MR.SUDHIR V.K, KRISHNA BHAT TOWER, PULLEPADY ROAD, ERNAKULAM 682 035 VS M/S.DREAM WARRIOR PICTURES REP. BY ITS PARTNER MR.S.R.PRABHU NO.17/8, FLAT NO.1, GANAPATHI APARTMENTS, KRISHNA ST, T.NAGAR, CHENNAI 600 017	S.SIVARAMAN S.S.SWAMINATHAN	30-12-2021		10-01-2022	11	CONTESTED			
9	High Court Commercial Appellate	Chennai	OSA(CAD). 101/2021	ION EXCHANGE (INDIA) LTD., ENVIRONMENT DIVISION, R-14, T.T.C., MIDC, RABALE, NAVI MUMBAI - 400 701. VS CHENNAI PETROLEUM CORPORATION LTD., 536 ANNA SALAI, TEYNAMPET, CHENNAI - 600 018. & 2 OTHERS	M/S.G.SIVASHANKARAN	11-10-2021		11-01-2022	92	SETTLED			

Form 6

Contested commercial cases disposed during the month of JANUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
10	High Court Commercial Appellate	Chennai	OSA(CAD). 85/2021	ION EXCHANGE (INDIA) LTD., ENVIRONMENT DIVISION, R-14, T.T.C., MIDC, RABALE, NAVI MUMBAI - 400 701. VS CHENNAI PETROLEUM CORPORATION LTD., 536 ANNA SALAI, TEYNAMPET, CHENNAI - 600 018. & 2 OTHERS	M/S.G.SIVA SHANKARAN	29-09-2021		11-01-2022	104	SETTLED			
11	High Court Commercial Appellate	Chennai	OSA(CAD). 151/2021	TAMILNADU INDUSTRIAL INVESTMENT CORPORATION REP BY ITS BRANCH MANAGER, SPECIAL RECOVERY BRANCH, NO.692, ANNASALAI, NANDANAM, CHENNAI 600 035. NOW AT HIG NO.42,43, MGR SALAI, MARAIMALAINAGAR, CHENGLEPET DT VS M/S. DRILL WELL RIGS REP BY ITS PROPRIETOR, ANNAM -H-965,C3 24th STREET THIRUMOOLAR COLONY ANNA NAGAR WEST, CHENNAI 600 040 & 2 OTHERS	M.J.JASEEM MOHAMED	17-12-2021		11-01-2022	25	CONTESTED			
12	High Court Commercial Appellate	Chennai	OSA(CAD). 161/2021	A.D.PADMASINGH ISAAC TRADING AS AACHI SPICES AND FOODS OLD NO.4, NEW NO.181/1, 6TH AVENUE, THANGAM COLONY, ANNA NAGAR, CHENNAI 600040. & 1 OTHER VS SUDALI AACHI PROVISIONS NO.28, FIRST FLOOR, VELACHERY, BAZZAR ROAD, BALAYAGARDEN, CHENNAI 600091 REP BY ITS PARTNERS, MRS.MUTHU MARI AMMAL AND MR.G.IYAPPAN.	M/S.C.DANIEL	28-12-2021		21-01-2022	24	CONTESTED			

Form 6

Contested commercial cases disposed during the month of JANUARY 2022

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
13	High Court Commercial Appellate	Chennai	OSA(CAD). 111/2021	TIRUMALA MILK PRODUCTS PRIVATE LIMITED NO.125, 1 ST FLOOR, 7 TH CROSS ST, SENTHIL NAGAR, CHENNAI 99. REP BY ITS MANAGER (LEGAL) MR. S. MUKUNDH VS TIRUMALAA DAAIRY LIMITED REP. BY ITS DIRECTOR SURESH DNYANOBARAO KUTE, S.NO.406 AND 407 AT NIMBHORE POST SURWADI TALUKA, PHALTAN SATARA, SATARA, MAHARASHTRA 415523. & 3 OTHERS	M/S. VAT LEGAL M/S.A.K.BAL AJI	09-11-2021		31-01-2022	83	CONTESTED			
14	High Court Commercial Appellate	Chennai	OSA(CAD). 97/2021	TIRUMALA MILK PRODUCTS PRIVATE LIMITED NO.125, 1 ST FLOOR, 7 TH CROSS ST, SENTHIL NAGAR, CHENNAI 99. REP BY ITS MANAGER (LEGAL) MR. S. MUKUNDH VS TIRUMALAA DAAIRY LIMITED REP. BY ITS DIRECTOR SURESH DNYANOBARAO KUTE, S.NO.406 AND 407 AT NIMBHORE POST SURWADI TALUKA, PHALTAN SATARA, SATARA, MAHARASHTRA 415523. & 3 OTHERS	M/S. VAT LEGAL M/S.A.K.BAL AJI	07-10-2021		31-01-2022	116	CONTESTED			
15	High Court Commercial Appellate	Chennai	OSA(CAD). 4/2022	ROMAN TARMAT LIMITED REP BY ITS GENERAL MANAGER D.NO.6, PLOT NO.60 15TH CROSS ST, TANSI NAGAR VELCHERRY, CHENNAI 600 042 VS M/S. IT EXPRESSWAY LIMITED 171, II FLOOR, TNMB BUILDING, SOUTH KESAVAPERUMALPURAM, PASUMPON MUTHURAMALINGAM ROAD (GREENWAYS ROAD) RAJA ANNAMALAIPURAM, CHENNAI 600 028	C.UMA	12-01-2022		24-01-2022	12	CONTESTED			

Form 7**Summary of Commercial Cases during the month of JANUARY 2022**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	152	10	15	147

JANUARY 2022
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of JANUARY 2022									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of JANUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of JANUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of JANUARY 2022**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of JANUARY 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of JANUARY 2022**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11